

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.Nos. 129 of 2015 & IA Nos. 206 of 2015 and 216 of 2015

And

A.No. 147 of 2015 & IA No. 241 of 2015

Dated: 31st May , 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

A.No.129 of 2015 & IA Nos.206/15 and 216/15

**DCM Shriram Ltd. ... Appellant(s)
Versus
Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran,
Ms.Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta,
Mr. Abhishek Upadhyaya
Ms. Himanshi Andley for R-5/RERC
Mr. Bipin Gupta
Mr. Mr. S. K. Bansal
Mr. Bipin Gupta for R-1 to R-5

A.No. 147 of 2015 & IA No. 241 of 2015

**M/s Shree Cement Ltd. ... Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir
Mr. Avinash Menon
Mr. Anuj Prakash

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta,
Mr. Abhishek Upadhyaya
Ms. Himanshi Andley for R-1/RERC
Mr. S. K. Bansal
Mr. Bipin Gupta for R-2 to 3

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ORDER

The Learned Counsel for the Respondent, Mr. Bipin Gupta, today again is seeking for adjournment in this appeal. On the previous date also the same Advocate sought for adjournment.

Post these appeals for arguments on **30th Aug, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

vt/kt